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Assistance from foreign Governments has been availed of by Government of India in developing facilities at Visakhapatnam outer harbour and port. In the same way, it should be sought and used for the Paradip port.

[Translation]

(vii) Demand for stringent measures to root out corruption so as to lift the poor above the poverty line.

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Speaker, Sir, the Central Government is running Self Employment and several other schemes in the rural areas for the upliftment of the poor and those living below the poverty line. But keeping in view the funds that are spent on these schemes we have achieved success for Besides, the people are namsake only. suffering losses instead of gains from the things they have got through bank loans and are thereby unable to repay 'back their loans. Corruption is primarily responsible for the failure of these schemes and therefore, I feel that stringent measures should be taken for its eradication.

[English]

(viii) Demand for University status to Jumia Millia.

SHRI JITENDRA PRASADA (Shah-jahanpur): I would like to draw the attention of the Government towards the distressing delay in granting the status of a University to the great historic national educational institution, the Jamia Millia, Delhi, which has, during the last 60 years since its establishment in 1920, stood as a proud symbol of national resurgence and communal amity and harmony.

It may be recalled that this institution was founded at the call of the Father of our Nation, Mahatma Gandhi, during the boycott movement—the most arduous of our national movements. Most of the stalwarts of our freedom struggle like Maulana Mohammed Ali, Maulana Azad, Hakim Ajmal Khan, Devdas Gandhi, Jamna Lal Bajaj, Zakir Hussain and others, were at one time or the other associated with this great institution as its functionaries or teachers.

The University Grams Commission has already recommended that this institution should be granted the status of a university. The recommendation has been lying with the Ministry of Human Resource Development for the last several months.

A favourable decision needs to be taken at the earliest to accord Jamia Millia its due place as was acknowledged by Pt. Jawaharlal Nehru who has said that the Jamia Millia not only raise a strong force of freedom fighters but also serve the nation in many other ways. How can we ever forget its services?

[Translation]

(ix) Demand for a tourist centre at Sewan Gopalganj in Bihar.

SHRI KALI PRASAD PANDEY (Gopalganj): Mr. Speaker, Sir, pilgrims from all parts of the country and abroad come and visit the famous historical Devi Temple on Sewan Gopalganj Main Road in district Gopalganj in Bihar. The barren land around the temple has been beautified by the Bihar Government at a cost of Rs. 11 lakh by planting trees and construction of ponds. The number of tourists is fast increasing but they are facing great difficulties due to lack of lodging facilities.

Therefore, I would request the Minister of Tourism to set up a tourist centre at Gopalganj in Bihar for the benefit of tourists.

12.23 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINIS-TER—Contd

[English]

MR. SPEAKER: Now we will take up the No-Confidence Motion.

THE MINISTER OF HUMAN RESO-URCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): Mr. Speaker Sir, by all accounts we have had a tempestuous debate. Passions ran high. Charges mostly at the personal level were